

DIVISION BENCH
COURT - II

S-13

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/74(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	ANDAMAN SEA TREK ADVENTURES PRIVATE LIMITED VS REGISTRAR OF COMPANIES CHENNAI
UNDER SECTION	SEC 252 (3)

Appearance (via video conferencing/physically)

Ms. Rupa Gupta, PCS] For the Petitioner

ORDER

1. Learned Counsel for the Petitioner present. None appears for the Respondent.
2. Registry is directed to issue notice to the Registrar of Companies, Chennai by way of speed post and e-mail and place the tracking information on record, directing them to file its report.
3. List the matter for consideration on **25.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**